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- (a) whether there is any proposal under Government's consideration to constitute an All India Electricity Council to evolve uniform policies and to coordinate electrification programmes in various States; and
- (b) if so, when will such a Council be constituted?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b) Yes, Sir. The formation of the Council and relevant details will be discussed at the next meeting of the State Ministers for Power.

## STREET LIGHT IN SHAHJAHAN ROAD LOCALITY

- \*144. SHRI CHANDRA SHEKHAR: Will the Minister of WORKS, HOUS-ING AND SUPPLY be pleased state:
- (a) when do Government propose to provide street lights in the Shahjahan Road locality; and
- (b) whether a meeting of the representatives of the New Delhi Municipal Committee and his Ministry was held recently in this connection; if so, the decision taken at the meeting?
- MINISTER OF WORKS, THEHOUSING AND SUPPLY (SHRI JAGANNATH RAO): (a) Street lights in the Government colony on Shahjahan Road were energised on the 8th February, 1967.
- (b) Yes. A meeting was held on the 4th February, 1967 when it was decided that street lights in the Government colonies should be energised by the New Delhi Municipal Committee without delay.

## PROBE INTO THE PROPERTY OF DR. TEJA'S STATEMENT

\*145. SARDAR RAM SINGH: Will the Minister of FINANCE be pleased to refer to the answer given to Starred Question No. 121 in the Rajya Sabha on the 14th November, 1966 and state:

to Questions

- (a) whether the probe into the transactions of purchase of land by Dr. Dharma Teja's relations has since been completed; and
  - (b) if so, what are the findings?

THE MINISTER OF STATE THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) Invesigations are in progress.

(b) Does not arise.

## STATES' FOURTH PLAN OUTLAYS

- \*148 SHRI SITARAM JAIPURIA: Will the Minister of PLANNING. PETROLEUM AND CHEMICALS AND SOCIAL WELFARE be pleased state:
- (a) whether the Fourth Plan outlays of all the States have now been finalised; and
- (b) if so, what is the Statewise outlay with the Central assistance separately?

THE MINISTER OF PLANNING. PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) and (b) In November/ December, 1966 the draft Fourth Five Year Plan of States were discussed and except in the case of West Bengal, agreed conclusions regarding Plan outlays and Central assistance were arrived at. A statement indicating the Plan outlays and Central assistance as agreed to during these discussions, is placed on the Table of the House.

The Fourth Five Year Plan is under a further review and when it is finalised, a final view will be taken about the States' Fourth Plan outlays, States resources and Central assistance.